## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:1971
ANSWERED ON:05.08.2010
MONTHLY PASSES
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## Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has issued monthly passes to freedom fighters to travel in Rajdhani and Shatabdi Express and Izzat passes to the poor people as well:
- (b) if so, the details thereof;
- (c) whether all the Railway Zones have been asked to be take immediate steps in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

(a) & (b) Ministry of Railways provides Complimentary Card passes to freedom fighters/their widows receiving pension from Central revenues under the Swatantrata Sainik Samman Pension Scheme of the Government of India. These passes entitle them life-long free rail journey over all Indian Railways (except Metro Railway/Kolkata) alongwith one companion in 3rd AC Class in Rajdhani trains, Chair Car (CC) in Shatabdi trains and 1st Class/2nd AC in other Mail/ Express trains (except Duronto trains). Travel by Rajdhani/Shatabdi trains has been allowed on the freedom fighters' Card passes since June, 2010. Such passes are issued with one year validity to be renewed every year.

Izzat Monthly Season Tickets priced at Rs. 25/- are issued to people working in unorganized sector with monthly income not exceeding Rs.1500/- upto a distance of 100 kms. These Monthly Season Tickets are issued at the station on production of any of the following documents:

- (i) income certificate from District Magistrate;
- (ii) income certificate from sitting Member of Parliament of Lok Sabha for persons of their own constituency;
- (iii) BPL card issued by State Government or any other certificate issued by Central Government under a recognized poverty alleviation programme;
- (iv) a recommendation letter to DRM from Union Minister for any person in the country;
- (v) recommendation letter to DRM from sitting Member of Parliament of Rajya Sabha for persons of the District in which the MP normally resides;
- (c) & (d) Yes, Madam. Detailed instructions have been issued to all the Zonal Railways towards implementation of the above policy provisions.
- (e) Does not arise.